

(3)



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2016  
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam  
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1)	N. UMA SHANKAR.	for Counsel for Petitioner Mr. E. Selvaraj	
2)	R. PRITHVIJAS PANDIAN	Counsel for R <sub>1</sub> - R <sub>3</sub>	

ORDER

Counsel for the Petitioner and R1 to R3 are present. Counsel for the Respondents filed a memo seeking extension of time for filing sur rejoinder. At request, time is enlarged. Put up on 19.4.2017 at 10.30 A. M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)